

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2022 (WEDNESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 135 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Tezalpatty Tea Company Pvt. Ltd.	Akash Sharma	
2.	Comp. App. (AT) No. 136 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Mohijuli Tea Company Pvt. Ltd. & Ors.	Akash Sharma	
3.	Comp. App. (AT) No. 174 of 2022	Basant Kumar Goyal & Ors. Vs. Mentor Home Loans India Ltd.& Ors.	Ankur Rastogi	Amol Vyas
4.	Competition App. (AT) No. 35 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	Sahil Bhalaik	Manu Chaturvedi Malhar Desai-R1 Tishampati Sen Riddhi Sancheti Anurag Anand-R2 Ankit Jain-R3
5.	Competition App. (AT) No. 28 of 2022	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Ankit Jain	Shama Nargis Manu Chaturvedi Neha Nagpal Anubhav Taneja-R1 Tishampati Sen G. karthikeyan-R2

For Hearing

6.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
7.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R-CCI)

8.	Competition App. (AT) No. 18 of 2018	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
9.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
10.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
11.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
12.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
13.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
14.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
15.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
16.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors. With	Anuj Berry	Udayan Jain-R1
17.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1

18.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
19.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
20.	Competition App. (AT) No. 05 of 2021	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar